

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3325
ANSWERED ON:30.11.2010
SHOOTING OF FOREIGN FILMS
Khair Shri Chandrakant Bhaurao

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether a large number of foreign film makers flock to India for shooting films;
- (b) if so, the details thereof;
- (c) the number of films shoot in the country during each of the last three years, and the current year;
- (d) the details of fees/tariff fixed in this regard and revenue earned therefrom during the said period;
- (e) whether the Government has taken steps for promoting India as a shooting location for foreign film makers; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING(DR. S. JAGATHRAKSHAKAN)

- (a) Yes, sir.
- (b) Ministry of Information & Broadcasting have accorded shooting permission to 108 foreign feature films since 2006.
- (c) The details of permission accorded by Ministry of Information and Broadcasting in last 3 years and the current year are as under:

Sr. No. Year No. of Permission

1. 2007 27

2. 2008 26

3. 2009 23

4. 2010 11

5. Total 87

- (d) A fee of the equivalent of US \$ 225 in Rs. is charged from the applicant seeking permission to shoot in India. The revenue earned during last 3 years and current year are as under:

Sr. No. Year No. of Permission Revenue Earned
(Rs. in Lakhs)

1. 2007 27 2.26

2. 2008 26 2.41

3. 2009 23 2.48

4. 2010 11 1.21

5. Total 87 8.36

(e & f) The Ministry of Information and Broadcasting, Government of India have liberalized the procedure for according permission for shooting foreign feature films in India. Some of the steps taken by Government are the film shooting equipments used for photographic, filming, sound-recording, raw films, video-tapes and sound-recording tapes are allowed to be imported without payment of customs duty by foreign producers for shooting feature films subject to certain conditions prescribed. The shooting permission are accorded in a time bound manner. Visa norms have been relaxed in respect of foreign shooting personnel.